

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
(CAA)-78(PB)/2019

IN THE MATTER OF:

Opus Interflora Pvt. Ltd. and

Tyfort Sales Promotion Pvt. Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 21.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Ms. Rekha Mittal, PCS

For the Income Tax Department


Mr. Asheesh Jain, Adv.

ORDER

Arguments heard. Order reserved.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)